

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1573**  
ANSWERED ON 09.12.2025

**FINANCIAL ALLOCATIONS MADE TO THE PANCHAYAT BODIES IN WEST BENGAL**

1573. SHRI RAJU BISTA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of financial allocations made to the Panchayat bodies in West Bengal since 2019 under the 14th and the 15th finance commissions, district-wise including Darjeeling and Kalimpong;

(b) the details of the projects initiated/under construction/completed under Panchayats in the districts of Darjeeling and Kalimpong since 2019;

(c) the details of the people trained under Rashtriya Gram Swaraj Scheme in Darjeeling, Kalimpong and North Dinajpur districts since 2019; and

(d) the details regarding status of implementation of SVAMITVA scheme in West Bengal, particularly in the districts of Darjeeling and Kalimpong?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a): Under the 14<sup>th</sup> Finance Commission (FY 2015-16 to FY 2019-20), Rs. 14191.78 Crores was allocated to West Bengal for Gram Panchayats. Under the 15<sup>th</sup> Finance Commission, Rs. 21,611.00 Crores have been allocated to West Bengal for the FY 2020-21 to 2025-26 for all three tiers of Rural Local Bodies (RLBs). Out of this amount, Rs. 19639.99 crore has been released to West Bengal up to FY 2025-26 as on date. The last installment of the 15<sup>th</sup> Finance Commission grant, i.e. 2<sup>nd</sup> installment of grants for FY 2025-26, is yet to be released to West Bengal, as the State has not submitted the Grant Transfer Certificate (GTC) for the 1<sup>st</sup> installment of the FY 2025-26 to this Ministry.

The details of funds allocated to the Panchayat/Rural Local Bodies since 2019 under the 14<sup>th</sup> and the 15<sup>th</sup> Finance Commissions in the State of West Bengal are as under:-

| Year    | Amount allocated<br>(Rs. in crore) | Central Finance Commission                              |
|---------|------------------------------------|---|
| 2019-20 | 4300.01                            | 14 <sup>th</sup> Finance Commission                     |
| 2020-21 | 4412.00                            | 15 <sup>th</sup> Finance Commission<br>(interim period) |
| 2021-22 | 3261.00                            | 15 <sup>th</sup> Finance Commission                     |

|         |          |  |
|---------|----------|--|
| 2022-23 | 3378.00  |  |
| 2023-24 | 3415.00  |  |
| 2024-25 | 3617.00  |  |
| 2025-26 | 3528.00  |  |
| Total   | 25911.01 |  |

Details of district-wise fund allocation under the Central Finance Commission are not maintained by the Central Government, as the subsequent allocation of 15th Finance Commission grants among the panchayats is carried out by the State Governments based on the accepted recommendations of the latest State Finance Commission (SFC). However, year-wise expenditure details of panchayats under the 15<sup>th</sup> Central Finance Commission are available at the e-GramSwaraj Portal (<https://egramswaraj.gov.in>).

(b): The details of projects initiated/under construction/completed under Panchayats, district-wise, including Darjeeling and Kalimpong, are not maintained by the Central Government.

(c): The details of the participants trained in the districts of Darjeeling, Kalimpong and North Dinajpur of West Bengal since 2022-23, as reported in Training Management Portal (TMP), are as under: -

| Institute   | 2022-23 | 2023-24 | 2024-25 | 2025-26<br>(As on<br>03.12.2025) |
|---|---------|---------|---------|----------------------------------|
| District Panchayat Training & Resource Centre (Local body-Darjeeling)               | 1553    | 2896    | 4271    | 2714                             |
| District Panchayat Training & Resource Centre (Local body-Kalimpong)                | 0       | 3187    | 1999    | 1347                             |
| District Panchayat Training & Resource Centre (District Panchayat - North Dinajpur) | 3638    | 8574    | 5614    | 3417                             |

(d): Since the State of West Bengal has not signed MoU for SVAMITVA scheme, the SVAMITVA scheme has not been implemented in the State of West Bengal.

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